

DIVISION BENCH
COURT - II

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/116(KB)2023
IA(I.B.C)/289(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS MILLI MUKIM
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Ranjabati Ray, Adv.] For the Financial Creditor

Ms. Rashmi Singhee, Adv.] For the Personal Guarantor

Ms. Sanjana Shaw, Adv.]

Mr. Sneh Maheswari] For the RP

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **26.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.